

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 2066
TO BE ANSWERED ON 7th MARCH, 2018**

CARBON EMISSION REDUCTION IN TELECOM SECTOR

2066. SHRI OM BIRLA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government is aware that the Telecom Regulatory Authority of India (TRAI) has recommended forty per cent reduction in carbon emissions in Telecom Networks by 2022-23, if so, the details thereof;
- (b) the steps taken by the Government for the implementation of the said recommendations of the TRAI;
- (c) whether the Government has also taken any step for the encouragement of the use of Renewable Energy Technologies (RET) in the Telecom sector in the last three years, if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) The Telecom Regulatory Authority of India (TRAI) in its recommendations on "Approach towards Sustainable Telecommunications" dated 23.10.2017 stated the following in respect of targets for carbon emission reduction:

"The target for reduction in Carbon Emission be set as 30% by year 2019-20 taking base year as 2011-12 and 40% by the year 2022-23. The targets should be reviewed in the year 2022-23."

(b) The said recommendations are under examination in DoT.

(c) The Government has constituted a committee under the chairmanship of Advisor (Finance), DoT to examine the recommendation of RET Committee regarding incentivization of the use of Renewable Energy technology (RET) in telecom sector. The Committee had submitted its report in October 2015, which is under examination in DoT, awaiting the outcome of TRAI recommendation on "Approach towards Sustainable Telecommunications".

In the TRAI recommendation on "Approach towards Sustainable Telecommunications" dated 23.10.2017, it has been recommended to pass all the possible benefits for deployment of Renewable Energy Technology (RET) as per extant Government schemes. These recommendations are under examination in DoT.

(d) In view of (c) above, the question does not arise.
